

**C. A. T. Bench, JAIPUR**

Date of Order	Orders	RP 30/93 (OA 423/89)
19.4.94	Shri Manish Bhandari, counsel for the review petitioner: Shri R.N. Mathur, counsel for the original applicants.	
	<p>Heard. This Bench and Jodhpur Bench has taken the consistent view that seniority of persons belonging to SC/ST promoted against reservation quota will be determined according to the general rules of seniority and the promotion against reservation quota cannot be considered fortuitous as those promotions have been made in accordance with the instructions of <del>the</del> the Railway Board. The fact that the Bombay Bench may have given a different judgement subsequently is no ground for review of the judgement in the present case.</p> <p>The Review Petition does not disclose any error apparent on the face of the record or any other ground which may justify the review of the order under Order 47 Rule 1 CPC.</p> <p>The Review Petition is accordingly dismissed.</p> <p><i>D. L. Mehta</i> ( D.L. MEHTA ) VICE CHAIRMAN</p> <p><i>B. B. Mahajan</i> ( B.B. MAHAJAN ) MEMBER (A)</p>	